

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 28

IA 5109/2023 IN C.P. (IB)/590(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

STATE BANK OF INDIA

V/s

TOPWORTH STEEL & POWER PVT LTD

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 5109/2023

Ld. Proxy Counsel for the Applicant informs that there is death in the family of the

AoR and seeks some time. List this matter on Board on **15.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh